

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 214 of 2017 (SZ)

Applicant(s)

Meenava Thanthai K. R. Selvaraj Kumar
Meenavar Nala Sangam

Vs.

Respondent(s)

The Director,
Ministry of Environment, Forest &
Climate Change, (IA-II Section), Vayu
Wing, 3rd floor, Indira Paryavaran
Bhavan, Jor Bagh Road, Aliganj, New
Delhi and others

Legal Practitioners for Applicant(s)

Mr. K. Mageshwaran

Legal practitioners for respondent(s)

Mr. Ekambaram for R3
Mr. E. Manoharan for R4, R5, R6 & R7
Mrs. Yasmeen Ali for R8

Note of the Registry	Orders of the Registrar
Order No.	Date: 15.12.2017 Applicant counsel present. R8, R10 counsel present. R8 reply filed. Other respondents side no representation. For appearance of other respondent & reply of R4 to R7 & R9, R10 call on 11.01.2018 <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>